

OFFICE OF THE DISTRICT JUDGE OF SOUTH 24-PARGANAS

Order No.455-G Dated-Alipore, the 13th day of July, 2020

Vide order No.453-G dated 09.07.2020 of this office, the judicial and administrative works of this Judgeship was suspended till today, the 13th July, 2020 on account of the new phase of lockdown in the containment zones of Kolkata and the adjoining districts, as declared by the Government of West Bengal vide No.351/S/PA/20 dated 7th July, 2020 for 7 days commencing from 9th July 2020(5:00 p.m onwards).

It is pertinent to mention that Alipore falls in the containment zone as declared by the Government. Similarly, the various areas in the Sub-divisions have been declared containment zones. Fact remains that during this period, there has been a constant increase in the number of containment zones in Kolkata and manifold increase in the number of Covid-19 positive cases in Kolkata and suburbs. The situation prevailing on account of the pandemic of Covid-19 is alarming not only at Alipore but also in all the Sub-divisions of this Judgeship. On account of such a calamitous situation, the learned Judicial Officers of this Judgeship and learned Advocates of the local Bar(s) at alipore and Sub-divisions have opined for further extension of suspension of judicial and administrative works of this judgeship, except hearing of urgent matters. Moreso, the judicial and administrative works of the Hon'ble Court has also been suspended till 19th July, 2020 vide Notification No.1946-RG dated 13.07.2020 on account of the same.

Upon consideration of the fact that there has been a constant increase in the number of containment zones in Kolkata in this new phase of lockdown and rapid increase in the number of Covid-19 positive cases in Kolkata and suburbs and taking into consideration of the opinion of the learned Judicial Officers of this Judgeship and learned Advocates, many of whom are residing in the containment zones, I think that the judicial and administrative works of this judgeship may be suspended till 19th July, 2020 by utilizing the responsibility entrusted by the Hon'ble High Court to District Judge's to deal with the situation arising out of the pandemic of Covid-19, in proper manner in respective district. Accordingly, the Judicial and administrative works of the Judgeship of South 24-Parganas will remain suspended till 19th July, 2020.

However, the District Judge's Court at Alipore and the courts in the rank of Additional District & Sessions Judge, Civil Judge (Senior Division) and Civil Judge (Junior Division) in all the stations will take seat on 17th July, 2020 to hear the urgent matters through Video-conferencing and/or Hybrid manner (*the e-mail address of the courts are notified in Order No.443-G dated 30.06.2020 of this office*), the details of which are provided hereunder:

Sl. No.	Name of the Judicial Officer with designation and station	Name of the Judicial Officer on stand-by	Remarks if any
1.	Sri Subasish Ghoshal, ADJ, 17 th Court, Alipore	Sri Ajay Kumar Singh, Judge, E.C.Act(Special) & ADJ, Alipore	Shall hear urgent matters pertaining to the District Judge's Court, Alipore
2.	Sri Girijananda Jana, CJ(SD), 6 th Court, Alipore	Sri Megh Dorji Moktan, CJ(SD), 5 th Court, Alipore	

3.	Mr.Dilraja Chaudhary, CJ(JD), 5 th Court, Alipore	Sri Santosh Kumar Sharma CJ(JD), 6 th Court, Alipore	
4.	Sri Jimut Bahan Biswas, ADJ, 1 st Court, Sealdah	Sri Lilamoy Mondal, ADJ,FTC-I, Sealdah	
5.	Sri Jay Prakash Roy, Judge, Small Causes Court, Sealdah	Smt.Srinita Das, CJ(SD), Sealdah	
6.	Smt.Retina Samanta, CJ(JD), 2 nd Court, Sealdah	Sri Dhritiman Mondal, CJ(JD), 1 st Court, Sealdah	
7.	Sri Paresh Chandra Karmakar, ADJ, Baruipur	Sri Ramendra Nath Makhal, ADJFTC, Sealdah	
8.	Sri Tarun Kumar Mondal, CJ(SD), 2 nd Court, Sealdah	Sri Raja Mukherjee, CJ(SD), 1 st Court, Sealdah	
9.	Sri Ganesh Das, CJ(JD), 1 st Court, Baruipur	Sri Sourav Dey, CJ(JD), 3 rd Court, Baruipur	
10.	Sri Hemanta Sinha, ADJ, FTC-III, D.Harbour		
11.	Sri Debasis Chowdhury, CJ(SD), D.Harbour		
12.	Mr.Aminur Rahaman, CJ(JD), 1 st Court, D.Harbour		
13.	Sri Plaban Mukherjee, ADJ, 1 st Court, Kakdwip		
14.	Sri Anindya Ray, ACJM-cum-CJ(SD), Kakdwip		
15.	Sri Banibrata Datta, CJ(JD), Kakdwip		

In addition to the above, the Court of E.C.Act (Special) & ADJ, Alipore, C.B.I (Special), 2nd Court, Alipore, Child Friendly Court, Alipore, NDPS Courts at Alipore and Commercial Court at Alipore will remain functional on 17th July, 2020 to deal with urgent cases through video conferencing and/or Hybrid manner. The Juvenile Justice Board, South 24-Parganas shall however remain functional on all days.

Respective Courts/offices to make all necessary arrangement(s) for smooth running of the Bench(s) on the said date.

It is to be noted that the Police Remand File will be held in the respective stations during the aforesaid period and learned Chief Judicial Magistrate, South 24-Parganas at Alipore to take necessary steps for conducting the same.

The situation will be reviewed on 19th July, 2020 and necessary order regarding functioning of the courts of this Judgeship from 20th July, 2020 will be notified.

Sd/-
[Uday Kumar]
District Judge
South 24-Parganas

Memo No.3592(165)-SDR

Dated- Alipore, the 13th day of July, 2020

Copy forwarded for information and taking necessary & appropriate action to:

1. All the Ld. Judicial Officers of the Judgeship of South 24-Parganas.
2. The Judge, Commercial Court at Alipore.
3. The Principal Magistrate, Juvenile Justice Board, South 24-Parganas.
4. The Registrar, District Judge's Court, South 24-Parganas, Alipore.
5. All the Ld.ADJ/CJ (JD) on probation at Alipore, South 24-Parganas.
6. The Secretary/President, Civil/Criminal Court Bar Association, Alipore/Sealdah/Baruipur/Diamond Harbour/Kakdwip, with a request to circulate this order amongst the learned Advocates.
7. The Chief PP/GP South 24-Parganas, Alipore.
8. The District Magistrate, South 24-Parganas with a request to make necessary arrangements to provide an adequate numbers of masks, sanitizers, gloves for the courts at Alipore.
9. All the departments of the Office of the District Judge, Alipore.
10. The Superintendent of Police, Baruipur Police District/Diamond Harbour Police District/Sundarban Police District to ensure that deployment of adequate police personnel is made on the said date of holding of Bench in respective stations.
11. The Deputy Commissioner of Police, South Calcutta Division, 34 Park Street, Kolkata-700016/ C.I, Kolkata Police Lock-Up, District Judge's Court, Alipore to ensure that deployment of adequate police personnel on the said date of holding of Bench is made at Alipore court complex.
12. The CMOH, South 24-Parganas, Department of Health & Family Welfare, M.R.Bangur Hospital Complex, 241 Deshapran Sasmal Road, Tollygunge, Kolkata-700033, with a request to depute medical team equipped with Thermal Guns and sanitizers at Alipore Court complex on the aforesaid date.
13. The Director, Fire & Emergency Services, Kolkata with a request to make necessary arrangements for sanitization of the court complex at Alipore.
14. The SDLSC, Baruipur/Diamond Harbour/Kakdwip.
15. The Secretary, DLSA, South 24-Parganas, Alipore.
The Nodal Officer/ System Officer/System Administrator/Executive Assistant/ Assistant Registrar/Sheristadar/Head Clerk, D.Judge's Court, Alipore.
16. Nazir, District Judge's Court, Alipore to take necessary steps to ensure that sanitization of all the courts/departments/Bar Library/sherestas at Alipore is accomplished during the aforesaid period.

Sd/-

**[Uday Kumar]
District Judge
South 24-Parganas**